


<b>Read</b>	Hon'ble High Court letter No.Insp-I/32/2021 dated 12 <sup>th</sup> April 2021
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No.Adm/B-23/ 3059 /2021

OFFICE ORDER

In pursuance of the Hon'ble High Court, Bombay, letter under reference, the undersigned, do hereby declare Holidays for District Court, Solapur and all its subordinate courts, on Thursday, 15.04.2021 and Friday, 16.04.2021, so as to take precautionary measures and to break the chain of Corona virus. The working days to compensate these holidays will be declared in due course.

District Court, Solapur  
Date: 13.04.2021

  
( M. R. Deshpande )  
Principal District Judge, Solapur

Copy forwarded for information and necessary action to :-

1. All District Courts in Maharashtra State (by e-mail)
2. All Hon'ble Judicial Officers, Judicial District, Solapur (by e-mail)
3. Hon'ble Judge, Family Court, Solapur (by e-mail)
4. All Taluka Courts, Judicial District, Solapur ( by e-mail)
  - a) All the Hon'ble Principal Judges / Head of the Establishments at Taluka Courts are hereby requested to direct to the concerned to publish the said order on the notice board of their establishments.
  - b) So also, they are requested to bring this order to the notice of their colleague Judicial Officers and give a copy of this order to Advocate Bar Association of their respective Taluks.
  - c) So also, they are requested to direct to the concerned to bring the said order to the notice of staff members working under their control.
5. Civil Judge Senior Division / Chief Judicial Magistrate, Solapur (by e-mail)

6. Secretary, District Legal Services Authority, Solapur (by e-mail)
7. J.M.F.C. Court No.2 / Court No.3 / Prohibition Court /  
Municipal Court, Solapur

(All the Hon'ble Principal Judges / Head of the Establishments at Sr.No.5 to 7 are hereby requested to direct to the concerned to publish the said order on the notice board of their establishments. So also, they are requested to direct to the concerned to bring the said order to the notice of staff members working under their control)

8. The President, Solapur Advocate Bar Association, Solapur (by e-mail)
9. The Supdt. J.T.W. / H.K.W. / D.L.S.A., District Court, Solapur.
10. The Asstt. Supdt. Esstt. / J.O.S. Book, District Court, Solapur.
11. The Asstt. Supdt. (C & F), District Court, Solapur.

( He is directed to publish the said order on the notice board and bring this order to the notice of staff members working in District Court, Solapur )

12. Sr. Clerk, Bill / Stat / Writ / Library, District Court, Solapur.
13. P.A. to Hon'ble Principal District Judge, Solapur.
14. The District Government Pleader, Solapur. (by e-mail)
15. The Commissioner of Police, Solapur. (by e-mail)
16. The Superintendent of Police (Rural), Solapur. (by e-mail)
17. The Assistant Director & Public Prosecutor, Solapur. (by e-mail)
18. The Superintendent, Solapur District Prison, Solapur (by e-mail)

By Order,



Registrar, 13/04/2021

District Court, Solapur